(c) The Government constituted a Group of Ministers (GoM) to deliberate on the matter and make recommendations. The Group of the Ministers has since met and is seized of the matter.

Vacancies in CAPFs

3554. SHRI K. R. ARJUNAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has initiated an action plan to fill up the vacancies in Central Armed Police Forces (CAPFs);
 - (b) if so, the details thereof;
 - (c) whether Government had fixed any time-frame to complete the said job; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) to (d) The total sanctioned strength of CAPFs (CRPF, BSF, CISF, SSB, ITBP and AR) is 9,99,795. On an average, 10% of vacancies in different grades arise every year and there exists a well established procedure to fill up these vacancies. Vacancies in CAPFs and AR arise due to retirement, resignation, death, new raisings/creation of new posts etc. The vacancies are filled up by various modes viz. Direct Recruitment, promotion and by deputation as per the extant provisions of Recruitment Rules.

Government has taken expeditious steps to fill up the vacancies in Central Armed Police Forces (CAPFs) including the posts created. This is a continuous process. In the year 2017, 57268 vacancies of Constable (General Duty) for the recruitment cycle 2015-16 have been filled through recruitment by Staff Selection Commission (SSC). For the recruitment year 2018, 58373 vacancies of Constable (GD) were notified for which computer based written examination has been conducted and SSC has since declared the result. 5,34,052 candidates have been shortlisted for Physical Standard Test (PST) and Physical Efficiency Test (PET).

In respect of other ranks, 1094 vacancies of Sub-Inspector (GD) for the year 2018 were reported to SSC and SSC has since declared the result and 21,256 candidates have been shortlisted for conducting PST/PET.

For Assistant Commandant (GD), written examination for 466 vacancies for the year 2018 was conducted by the Union Public Service Commission (UPSC) and result

has since been declared. 1412 candidates have been shortlisted for Interview/Personality test. Interview/Personality Test has since commenced from 24.06.2019.

Notification for Assistant Commandant (GD) Exam, 2019 has since been published for filling up of 323 vacancies. Written examination is to be held on 18.08.2019.

In addition, promotional vacancies at various levels as provided in Recruitment Rules are filled up regularly by Forces themselves at their end following due procedures.

Committee to look into lynching incidents

3555. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the data on lynching incidents reported during last three years, State-wise and year-wise and details of any relief/ protection or compensation provided to the victims;
- (b) whether the high-level committee constituted by Central Government to look into such incidents has submitted its report, what have been its findings, if not, reasons for delay in submitting report;
- (c) if report was submitted, what have been the recommendations, the details of the recommendations and what legal framework has been laid down, the details of framework; and
- (d) whether recommendations have been implemented, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution and State Governments are responsible for prevention, detection and investigation of crimes and for prosecuting the criminals through their law enforcement agencies. The National Crime Records Bureau (NCRB) does not maintain data with respect to lynching incidents in the country.

(b) to (d) The Government constituted a Group of Ministers (GoM) to deliberate on the matter and make recommendations. The Group of Ministers has since met and is seized of the matter.